CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>NEW DELHI</u>

PRINCIPAL BENCH - COURT NO. 1

SERVICE TAX MISCELLANEOUS APPLICATION NO. 50098 OF 2020 IN

SERVICE TAX APPEAL NO. 50197 OF 2020

Vish Wind Infrastructure LLP (VWILLP)Appellant

Versus

Additional Director General(Adjudication),Respondent New Delhi

APPEARANCE:

Ms. Poorvi Asati, Advocate for the Appellant Ms. Neha Garg, Authorized Representative for the Respondent

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: 27/10/2021

ORDER SHEET

As prayed for by learned Authorized Representative for the

Department, list on **December 29, 2021**.

(JUSTICE DILIP GUPTA) PRESIDENT

(P.V.SUBBA RAO) MEMBER (TECHNICAL)

ARCHANA